

Annexure-7

Name of the corporate debtor: Reliance Mediaworks Limited;

Date of commencement of CIRP: 02-07-2025;

List of Creditors Updated on: 04-04-2026

List of operational creditors (Government dues)

(Amount in Rs.)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	Deputy Commissioner of Income Tax (TDS) Circle-2(1), Mumbai	Maharashtra State Government	25-08-25	10,936,400.00	-	Unsecured	-	-	No	-	-	-	-	10,936,400.00	The claim is currently under verification.
2	ESIC	Maharashtra	08-12-25	1,467,162.00	11,370.00	Unsecured	-	-	No	-	-	-	1,455,792.00	-	The claim has been partially admitted based on the details received, while the remaining portion has not been admitted due to the absence of requisite information.
3	EPFO, Regional Office - Mumbai-I (Dadar)	Maharashtra	25-02-26	121,198.00	121,198.00	Unsecured	-	-	No	-	-	-	-	-	The claim has been admitted.
Total				12,524,760.00	132,568.00	0.00		0.00	0.00	0.00%	0.00	0.00	1,455,792.00	10,936,400.00	